

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3699/2017

BALDEO SINGH & ANR.

Appellant(s)

VERSUS

BABULAL (DEAD) THR. LRS. & ANR.

Respondent(s)

(IA No. 202835/2022 - APPLICATION FOR SUBSTITUTION
IA No. 202841/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 02-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Appellant(s) Mr. Anil Mittal, Adv.
Mr. Ram Naresh Yadav, AOR
Mr. V. Sushant, Adv.
Mr. Suryavir, Adv.

For Respondent(s) Mr. Ramjee Pandey, AOR
Mr. Ajay Kumar Singh, AOR

UPON hearing the counsel the Court made the following

O R D E R

The delay in filing application for substitution stands
condoned.

I.A. No. 202835 of 2022, application for substitution stands
allowed. Necessary correction in the cause title be made.

(NITIN TALREJA)
COURT MASTER (SH)

(KAMLESH RAWAT)
ASSISTANT REGISTRAR